## GOVERNMENT OF INDIA MINISTRY OF COAL

## LOK SABHA UNSTARRED QUESTION NO. 1183 TO BE ANSWERED ON 03.03.2016

### **Cancellation of Allotment of Coal Blocks**

### 1183. SHRI RAM MOHAN NAIDU KINJARAPU:

Will the Minister of COAL be pleased to state:

- (a) whether the Union Government has received any proposal from the Government of Andhra Pradesh regarding cancellation of the allotment of coal blocks in West Godavari district and designate Andhra Pradesh Mineral Development Corporation as coal mining company;
- (b) if so, the details thereof and action taken by the Union Government thereon;
- (c) whether the Union Government has fixed any timeline about the proposed implementation of the same; and
- (d) if so, the details thereof ?

## ANSWER

# MINISTER OF STATE (IC) IN THE MINISTRY OF COAL, POWER AND NEW & RENEWABLE ENERGY

#### (SHRI PIYUSH GOYAL)

(a): Yes, Union Government has received a proposal from the Government of Andhra Pradesh regarding deletion of area of West Godavari and Krishna District which have coal resources from M/s Singareni Collieries Company Limited (SCCL) and designate Andhra Pradesh Mineral Development Corporation as the Coal Mining Company.

(b), (c) & (d): Stakeholders have been consulted. However, no final decision has been taken.